

Government has also issued Circular No. 33/2003 for installation of CCTV and monitoring of these CCTVs by the CISF and by the airlines. The Central Industrial Security Force (CISF) is also deploying their surveillance staff in plain clothes to watch the activities of the suspicious passengers and employees. Quick Reaction Teams have also been placed at selected airports to deal with incidents of hijacking.

Infrastructure bonds for AAI

†2189. SHRI BRIJLAL KHABRI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is considering to issue new infrastructure bonds for the Airports Authority of India (AAI);
- (b) if so, the details thereof;
- (c) by when Government plans to float these bonds in the market; and
- (d) the amount Government proposes to collect through the issue of these bonds?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) to (d) No, Sir. The request of AAI was not agreed to by the Finance Ministry in the first instance, for the reason that tax free bonds tend to distort the actual market determined rates of interest and lead to competing demands for issue of such bonds by other entities as well.

International status to Surat airport

2190. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI NATUJI HALAJI THAKOR:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of international flights landed at Ahmedabad Airport during the calendar year, 2009;
- (b) the total number of international passengers who arrived and departed from Ahmedabad Airport during 2009-10;
- (c) whether any proposal is pending with the Ministry to upgrade Surat Airport as an International Airport for operation of international and domestic flights on regular basis in view of availability of traffic from Surat and South Gujarat;

†Original notice of the question was received in Hindi.